

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY

Original Application No.305/86

Mr.Bhabatosh Basanta Mujumdar,
C/o.Smt.Purnima Mujumdar,
Quarter No.28 Type I,
Medical Colony,
Ordnance Factory Estate,
Chandrapur (M.S.)

.. Applicant

v/s

1. The Chairman,
Ordnance Factories Board,
44, Park Street,
Calcutta-700 016.
2. The General Manager,
Ordnance Factory,
Chanda
P.O.Chandrapur Ordnance Factory,
Chandrapur Dist. (M.S.)
Pin: 442 501. .. Respondents

Coram: Hon'ble Member (A) J.G.Rajadhyaksha

Hon'ble Member (J) M.B.Mujumdar

Appearances:

1. Mr.D.M.Kakani, Advocate
for the applicant.
2. Mr.Ramesh Darda, Advocate
for the Respondents.

ORAL JUDGMENT (PER M.B.MUJUMDAR, MEMBER (J) 27.2.1987.

We have just now heard Mr.D.M.Kakani, the learned advocate for the applicant and Mr.Ramesh Darda, the learned advocate for the Respondents on the point of admission.

The applicant was working as a Labourer Gr.B, in the Ordnance Factory at Chanda since 1973. He was kept under suspension on 21.1.81 for a 'gherao' of the General Manager and remaining absent from duty. On these charges a departmental enquiry was held against him and by an order dated 2.4.1983 he was dismissed from service with

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